

ITEM NO.801 COURT NO.3 SECTION PIL
 S U P R E M E C O U R T O F I N D I A
 RECORD OF PROCEEDINGS

I.A.No.142146 OF 2017
 IN
WRIT PETITION (CIVIL) No.114/2014

COMMON CAUSE

...PETITIONER

VERSUS

UNION OF INDIA

...RESPONDENTS

(Application for directions)

Date : 29-12-2017 This application was mentioned today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
 HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s)

(For applicant) Ms.Vanita Bhargava, Adv.
 Mr.Ajay Bhargava, Adv.
 Mr.Aseem Chaturvedi, Adv.
 Ms.Wamimika Tehran, Adv.
 Khaitan & Co.

For Respondent(s)

Dr.Nishesh Sharma, Adv.
 Mr.G.S.Makker, Adv.
 Ms.Kirti Mishra, Adv.

UPON hearing the counsel the Court made the following
 O R D E R

Taken on Board.

The application for direction is rejected.

(Ashok Raj Singh)
 Court Master

(Kailash Chander)
 Court Master